met largely by issue of foodgrains through central sales depots.

(b) A statement is placed on the Table of Lok Sabha giving the quantities of foodgrains actually supplied to the State Governments or issued from central sales depots during the six months January to June, 1957 [See Appendix I, annexure No 18]

(c) A statement is placed on the Table of the Sabha showing prices at which foodgrains are issued to retailers [See Appendix I, annexure No 18] The retailers are allowed a reasonable margin according to local conditions prevailing in each area

Dental Health

*80. { Shri V. P. Nayar:
Shri Easwara Iyer:

Will the Minister of Health be pleased to state

(a) whether the Government have made any survey of dental health,

(b) whether it is a fact that the dental health especially of children is deteriorating, and

(c) whether Government have any control over the advertisement and sale of dentifrices?

The Minister of Health (Shri Karmarkar): (a) No, Sir

(b) Government have no information to this effect

(c) Government have no control over the sale of dentifrices Under the Drugs and Magic Remedies (Objectionable Advertisements) Act, 1954, Government have to control the advertisement of dentifrices seeking to make false or misleading therapeutic claims

भारत-पाकिस्तान नहरी पानी विवाद

*८१. { श्री रघुनाथ सिंह :
श्री बाजपेयी :
श्री सुधाकर :
श्री महन्ती :
डा० राम सुभग सिंह :
श्रीमती इला पालचौधरी :
श्री अख्तर :
श्री बहादुर सिंह :
श्री विभूति मिश्र :
श्री डी० चं० शर्मा :
श्रीमती तारकेश्वरी सिन्हा :
श्री न० रा० मुनिस्वामी :
श्री हेडा :
श्री बोडेयार :
श्री सें० वं० रामस्वामी :
श्री रा० च० राव :
श्री रामशंकर लाल :
श्री हरिश्चन्द्र माथुर :
श्री मोहन स्वरूप :

क्या सिंचाई तथा विद्युत् मंत्री यह बताने की कृपा करेंगे कि पाकिस्तान के साथ नहरी पानी विवाद के सम्बन्ध में विश्व बैंक के प्रतिनिधि से हुई बातचीत का क्या परिणाम हुआ ?

सिंचाई और विद्युत् मंत्री (श्री स० का० पाटिल) . विश्व बैंक के प्रतिनिधि ने, भारत तथा पाकिस्तान की सरकारों के साथ बातचीत के फलस्वरूप, दोनों सरकारों के सामने इस दृष्टि से कुछ सुझाव रखे कि ५ फरवरी, १९५४ के बैंक सुझाव के आधार पर सिंध जल विवाद का फैसला सुगम हो सके । यह सुझाव इस समय सरकार के विचाराधीन है । नहर जल विवाद की वर्तमान स्थिति पर अगले कुछ दिनों में एक वक्तव्य दिया जायेगा ।

New Railway Quarters

*82. **Shri D. C. Sharma:** Will the Minister of Railways be pleased to state

(a) whether the different Zonal Railways have drawn up schemes for

the construction of new quarters during the Second Five Year Plan period,

(b) if so, which Railways; and

(c) the nature of the scheme?

The Deputy Minister of Railways (Shri Shahnawaz Khan): (a) to (c). It is proposed to construct about 64,500 quarters for all categories of staff and improve some existing staff quarters at a cost of Rs. 35 crores during the Second Five Year Plan on all the Indian Government Railways.

Extraction of Sugar from Bagasse

*83. **Shri Jhulan Sinha:** Will the Minister of **Food and Agriculture** be pleased to refer to the answer given to Starred Question No. 655 on the 2nd August, 1956 and state whether the method of extracting sugar from bagasse on the lines of Mannheim Rheinau method of sugar extraction from hard wood is being tried on a pilot plant scale for adoption in the country?

The Minister of Food and Agriculture (Shri A. P. Jain): No, Sir, not so far.

Navigation Channel in Cochin Port

*84. **Shri Narayanankutty Menon:** Will the Minister of **Transport and Communications** be pleased to state:

(a) whether there is any obstruction for shipping in the navigation channel of the Cochin Port; and

(b) if so, what are the causes for the same and what steps have been taken to remove the obstruction?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) No, Sir.

(b) Does not arise

ग्राम पंचायत प्रणाली

*८५. **श्री विभूति मिश्र** : क्या स्वास्थ्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या ग्राम पंचायत प्रणाली भारत के सभी राज्यों मे लागू कर दी गई है ;

(ख) यदि हा, तो क्या अब तक ग्राम पंचायतों का काम संतोषजनक पाया गया है ; और

(ग) यदि नही, तो क्या पचायतों मे कोई सुधार करने के लिये किसी सक्रिय पग के उठाने का विचार है ?

स्वास्थ्य मंत्री (श्री करमरकर) : (क) जी हा । मणिपुर, त्रिपुरा, अंदमान तथा निकोबार द्वीप समूह और लक्षद्वीप, मिनिकाय और अमीनद्वीप सघ क्षेत्रों के अतिरिक्त भारत के सभी राज्यों में ग्राम पंचायत प्रणाली लागू कर दी गई है ।

(ख) जी हा ।

(ग) प्रश्न नही उठता ।

Quilon-Ernakulam Line

*86. **Shri Maniyangadan:** Will the Minister of **Railways** be pleased to state:

(a) the progress made in the Quilon-Ernakulam railway construction work;

(b) when the line will be completed, and

(c) whether Government propose to use diesel engines on the line?

The Deputy Minister of Railways (Shri Shahnawaz Khan): (a) The overall progress is about 87 per cent. of the work.

(b) The entire line is expected to be completed by the end of October, 1957.

(c) No, Sir

उत्तर प्रदेश में राष्ट्रीय विस्तार सेवा खण्ड

*८७. **श्री रूप नारायण** : क्या सामुदायिक विकास मंत्री यह बताने की कृपा करेंगे कि :

(क) उत्तर प्रदेश में प्रथम पचवर्षीय योजना काल मे कितने राष्ट्रीय विस्तार सेवा